


THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

No. HC.XXXVII-56/2012/83/R.Cell

Dated Guwahati, the 13th February, 2020

The Hon'ble High Court has been pleased to direct all the Appointing Authorities of the subordinate court establishments of Assam to uniformly consider the promotion of all eligible Grade-IV employees, other than Process Servers, to the post of Process Server, in the light of the draft Assam District Court Employees Service Rules, 2018, until the rules are notified by the Government.


Registrar (Admin)-cum-
i/c, Centralized Recruitment
Gauhati High Court


Memo No. HC.XXXVII-56/2012/83A/R.Cell

dated 13th February, 2020

Copy for information to:

1. The Registrar General, Gauhati High Court, Guwahati.
2. The Registrar (Vigilance/Judicial/Administration/Establishment), Gauhati High Court, Guwahati.
3. The Registrar –cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The LR -cum- Commissioner and Secretary, Judicial Department, Govt. of Assam, Dispur,
5. The District & Sessions Judges of all the districts of Assam.
6. The Presiding Officer, Labour Court, Guwahati / Labour Court, Dibrugarh.
7. The Presiding Officer, Industrial Tribunal, Guwahati/ Industrial Tribunal, Silchar/ Industrial Tribunal, Dibrugarh.
8. The Principal Judge, Family Court No.1, Guwahati / Family Court No.2, Guwahati/ Family Court No.3, Guwahati/ Family Court, Silchar/ Family Court, Barpeta / Family Court, Dhubri.
9. The Presiding Officer, STAT & Member, MACT No. 1, Kamrup, Guwahati/ MACT No.2, Guwahati/ MACT No.3, Guwahati/ MACT, Kamrup, Amingaon,/ MACT, Nagaon/ MACT, Barpeta/ MACT, Dhubri/ MACT, Nalbari/ MACT, Cachar, Silchar/ MACT, Sonitpur, Tezpur/ MACT, Goalpara.

10. The Special Judge, Assam, Guwahati/ Judge, Designated Court, Guwahati, Assam.
11. The Special Judge, CBI, Assam, Guwahati/ Addl. CBI Court No. 1, Guwahati/ Addl. CBI Court No. 2, Guwahati/ Addl. CBI Court No. 3, Guwahati.
12. The Chief Judicial Magistrates of all the districts of Assam.
13. The Joint Registrar (_____), Gauhati High Court, Guwahati.
14. The Project Manager, Gauhati High Court, Guwahati for immediate uploading of the notification in the High Court website in the home page with the caption:
"Notification dated 13.02.2020 regarding promotion of Grade IV employees to the post of Process Server in Subordinate Judiciary of Assam ."
15. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
16. The Administrative Officer (Judl) (_____), Gauhati High Court, Guwahati.
17. Office copy.


Registrar (Admin)-cum-
i/c, Centralized Recruitment
Gauhati High Court